

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) No. 355 of 2019

IN THE MATTER OF:

Sharda Prasad Rath

...Appellant

Vs

Registrar of Companies, Odisha

....Respondent

Present:

For Appellant: Mr. Abhishek Rao, Mr. Sailesh Syuman, Ms. Bhavya, Mr. Sameer Gupta, Advocates and Mr. Abhishek Nahta (CA).

For Respondent: None.

ORDER

31.01.2020 The Appellant states that Respondent -Registrar of Companies, Odisha has been served notice. None present for the Respondent. ROC has sent a communication by post. Registry to inform ROC that postal communication is not entertained in judicial proceeding and ROC may take steps to cause appearance.

List the Appeal 'for Admission (After Notice)' on **3rd March, 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

(Shreesha Merla)
Member(Technical)